

National Company Law Appellate Tribunal

Principal Bench, New Delhi

Company Appeal (AT) (Ins) No. 1516 of 2019

IN THE MATTER OF:

M/s Quippo Infrastructure Ltd.

...Appellant

Vs.

M.R. Nirman Pvt. Ltd.

...Respondent

Present:

**For Appellant: Mr. Sanjay Gupta and Mr. Ashly Cherian,
Advocates.**

For Respondent: None.

ORDER

(Through Virtual Mode)

22.02.2021: Today, Learned Counsel Mr. Sanjay Gupta appears on behalf of the Appellant. Let his name be reflected in the daily cause list.

Counsel for the Appellant is directed to file Written Submissions not exceeding three pages along with relevant case laws which he proposes to rely within one week.

List the Appeal 'For Hearing' on **05th March, 2021**.

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**